(3)

value)

Other assets, such as values of claims / interests

(vii)

Declaration of Assets and Liabilities

s (immovable, movable,	as OFFICE ATTENDAYF. (FAR of the assets (immovable, movable, bank baland dants*) usets idicating the extent of joint ownership will also h	ce, etc.)
	isels	ave to be
		ave to be
	idicating the extent of joint ownership will also h	ave to be
I Spaller I S		
	Self Spouse Dependen Dependent	-
Name(S) T-T	Name(S) 1-1 2	Depend 1-3
KENUDEVI KANAHIYA	0.0 RENUDEVAKANAHIYA	Etc. Nan
Kr. PAther		
	0000/-	-
-		
RENUDEVI KANAHIYA	Name(S) 1-1	2 Name

Shares in companies : (IV) Other financial LIC LIC institutions, 518083215 517618763 NSS, Postal Savings, LIC Policies, etc. Motor Vehicles (details of make, etc.) (vi) Jewellery (give 2 Gms. details of weight and

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint own also have to be indicated]

Sr. No.	Description .	Self	Spouse Name(S)	Dependan t-1	Dependen t-2	Dependent
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	NIL	12 DHUR	Name	Name	Etc. Name
(11)	-Current market value Non-Agricultural Land - Location(s)	· ·				
	-s-Survey-number(s)		The state of the s		L.	Andrew Co.
-, -	- Extent (Total					
	measurement)			mark was grown as a second		
1743	- Current market value				in the second se	
(ii)	Buildings (Commercial and residential)					
	Location(s)		ATANTON CONTROL OF SALES	South the transport of the state of the stat		The state of the s
1.	Survey Idnor					
13	number(s)				_	
1.	Extent (Total					
. "	neasurement)				· -	
	Current market					
1) H	Inner / Aug			-	- International Control of the Contr	
A STATE OF THE SALES	louses / Apartments,	entre de la constante de la co				
	Location(s)					
	Survey /door					
n	umber(s)					
	Extent (Total			_	* A	
m	easurement) .	11				
- (Current market					
Va	lue					1
Ot	hers (such as					
int	erest in property) -		-	1 .		

(2) I give herein below the deliminations and government dues: I give herein below the details of my liabilities / over dues to public financial

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial institutions(s) /	Amount outstanding as
(a)	(I) Loans from Banks	Department (s)	on was well as well
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(6)	(i) Income Tax Including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent	BM1PP9123N	
	Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed,]		
	(iii) Sales Tax (Only in case of proprietary business) (iv) Property Tax		
	Personal Detail		
GPF/CPI Gender	PRAN NO. :- PTS/	BLA - 1060	
Date of	Birth :- 211	02196	6 (DD/MM/YYYY)
Class/Gr	oup :- [C	J (A/B/c)	
Cadre	1- B-406		
14: 14: 14: 14: 14: 14: 14: 14: 14: 14:	(Full Name a	i.g. B.A.S. Bihar Administrative Se ar Secretariat Service etc.)	P7NA . Irvice,
iome Disti	ici : DATNI	4	
nowledg	hereby declare that the a	bove details are true to	the best of my

Place: PATNA

Date: 11,02/2025

Signature 900 5412 9165

Name of Employee: PANAN KUMAR PATHAK

Designation: OFFICE ATTENDANT (FARRASH)

Department: BIHAR VIDHAM SABHA, PATWA.